

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4860

ANSWERED ON:23.05.2006

SEXUAL EXPLOITATION OF WOMEN

Khaira Shri Chandrakant Bhaurao;Mandal Shri Sanat Kumar;Rao Shri Kavuru Samba Siva;Subba Shri Moni Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the incidents of sexual exploitation of women and minor girls have been on the rise during the last one year in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether various women's organizations have requested the Central Government and the State Governments to enact a stringent legislation to deal with the criminals and to check such crimes;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a) & (b): As per statistics compiled by National Crime Records Bureau, a total of 16,373, 15,847 and 18,233 cases of rape, including rape of minor girls were reported in the country during 2002 to 2004. Of these 2,532, 2,949 and 3,542 were cases of rape of minor girls. During the same period 33,943, 31,939 and 34,567 cases of molestation and 10,155, 12,325 and 10,001 cases of sexual harassment were reported in the country. Thus, while cases of rape of minor girls showed an increasing trend during 2002 to 2004, cases of rape, other than rape of minor girls, molestation and sexual harassment showed a mixed trend during this period. State/UT-wise details of number of cases of rape (including minor girls), rape of minor girls, molestation and sexual harassment for the year 2002 to 2004 and for 2005 (provisional) are placed at Annexure-I and II respectively.

(c) & (d): Government have, from time to time, received such suggestions from different women's organizations.

(e): Central Government reviews from time to time all relevant provisions of the existing laws for carrying out amendments on need basis. Suggestions received from various quarters are examined and considered while taking a final view on the proposed amendments.